

OFFICE OF THE DISTRICT & SESSIONS JUDGE, EAST GARO HILLS,  
WILLIAMNAGAR

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**OFFICE ORDER**

No. DSJ/EGH/14/2020

Dated Williamnagar the 9<sup>th</sup> June, 2021 :

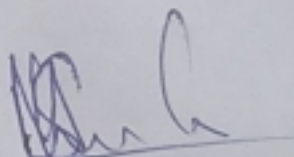
In view of Notification No. HCM.II/03/2013/1786 Dated 3<sup>rd</sup> June 2021 issued by the High Court of Meghalaya, in addition to "extremely urgent matters", all courts under this Judgement shall also take up matters which are ready for final hearing/argument, through video conference on a priority basis, w.e.f 7<sup>th</sup> June, 2021 until further orders.

District & Sessions Judge,  
East Garo Hills, Williamnagar

Memo No. DSJ/EGH/14/2020/203-A Dated Williamnagar the 9<sup>th</sup> June, 2021

Copy to for information and necessary action:

1. The Judicial Officers, East Garo Hills District, Williamnagar.
2. The Bar Association, East Garo Hills District, Williamnagar.
3. The Prosecuting Inspector, East Garo Hills District, Williamnagar.
4. The System Assistant for uploading on the District Court website.
5. Notice Board.
6. Office copy.

  
District & Sessions Judge,  
East Garo Hills, Williamnagar